## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO.2062

TO BE ANSWERED ON THE 3<sup>RD</sup> MARCH, 2020

## **GUIDELINES FOR AGRI MARKET INFRASTRUCTURE FUND**

2062. SHRI T.R. BAALU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is not following the guidelines issued for the Agri-Market Infrastructure Fund on March 9, 2019 such as the proposed upgraded markets, which would have substantially enhanced market accessibility for socially disadvantaged Scheduled Caste and Scheduled Tribe Farmers;
- (b) if so, the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

## **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government has approved an Agri-Market Infrastructure Fund (AMIF) with a corpus of Rs. 2000 crore for developing and upgrading agricultural marketing infrastructure in the GrAMs and Agriculture Produce Market Committee (APMC) Markets and circulated the Scheme Guidelines to the States/Union Territories (UTs). Since it is a demand driven scheme from the States/UTs, the Government of India has requested States/UTs for submission of proposal for seeking assistance under AMIF and pursuing with them. Hence, the question of corrective measures does not arise.

\*\*\*\*\*